

# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

# PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) SINGLE MEMBER BENCH

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 144/252/HDB/2017
NAME OF THE COMPANY	Freedom Bulls Secutities Private Limited
NAME OF THE PETITIONER(S)	Freedom Bulls Secutities Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA: N: MALLIKARJUNA RAU	FCA	(28121580580@Jmaxl.com)	- Malab

### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri N. Mallikarjuna Rao, Ld. CA for the Applicant Company.

RoC report is awaited. Post the case on 19.02.2018.

Member (J)